GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:2654
ANSWERED ON:28.07.2014
STRENGTHENING OF CPSES
De(Nag) Dr. (Smt.) Ratna; Mahato Shri Bidyut Baran

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the details of the Public Sector Undertakings (PSUs) in the country;
- (b) the total amount invested in them by the Government as on 31st March, 2014;
- (c) the details of dividend paid by these PSUs during each of the last three years;
- (d) the total amount spent by the Government as subsidies to PSUs under the administered price mechanism; and
- (e) the corrective steps taken to improve the functioning and profitability of these PSUs?

Answer

THE MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PON. RADHAKRISHNAN)

- (a) & (b): As on 31.03.2013, there were 277 Central Public Sector Enterprises (CPSEs) (comprising 229 CPSEs operating and 48 CPSEs under construction) as per information available in Public Enterprises Survey 2012-13 that was laid in the Parliament on 20.2.2014. The total investment in terms of Equity and long terms loans made by the Government as on 31.03.2013 was Rs.8,50,599 crore.
- (c): The details of dividend paid by the CPSEs for the last three years (2012-13, 2011-12 and 2010-11) are given below at Table −1.

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Table -1
Details of Divided
Years No. of CPSEs Dividend paid. (Rs. in crore)
2012-13 101 49701
2011-12 104 42627
2010-11 104 35700
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- (d): As per Public Enterprises Survey 2012-13, the total amount of subsidies / grants that was given by the Government during 2012-13 to CPSEs, including those under Administrative Price Mechanism was Rs.1, 74,283 crore.
- (e): The Government is keen to improve the functioning and profitability of Central Public Sector Enterprises. The Board for Reconstruction of Public Sector Enterprises (BRPSE) has been set up by the Government to consider and making suitable recommendations on the revival/restructuring proposals relating to the sick/loss making CPSEs submitted by the concerned administrative Ministries/Departments. Performance improvement of CPSEs is a continuous process; enterprise specific measures for their turn around are taken by the concerned administrative Ministries/Departments and the CPSEs. This, inter-alia, includes
- (a) financial restructuring such as conversion of loan into equity, waiver of loan and interest including penal interest, Government guarantee for raising loans, grant of moratorium on payment of interest/loan,
- (b) business restructuring, such as, formation of joint ventures, merger with another PSE, modernization and improved marketing strategies, etc.